

of these centres are without qualified doctors in some of the States. The steps taken are well known: the number of medical colleges has been increased and various types of incentives are being offered by State Governments to attract trained personnel.

Shrimati Savitri Nigam: The hon. Minister has stated that each primary centre looks after about 66,000 people. Unless these centres are provided with vans, they will not be able to cover the whole population. How many centres have been provided with such types of vans or mobile dispensaries?

Dr. Sushila Nayar: The scheme of mobile medical vans is a separate scheme which is being worked out. I might mention that in the meantime with the help of UNICEF we are upgrading some of these rural health centres to improve the facilities for diagnosis and referral, linking them up with district health centres. I could not give the actual number of vans at the moment, but if the hon. Member desires, I will collect the information and supply it to her.

Salaries of Extra Departmental Employees of P. & T.

*804. **Shrimati Vimla Devi:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the recent dearness allowance increase granted to Central Government employees, has been applied to the Extra Departmental staff in the Posts and Telegraphs Department as well;

(b) if not, reasons therefor?

(c) whether it is a fact that their salary is as low as Rs. 24 per mensem;

(d) whether any representations have been received requesting upward revision of their salary; and

(e) if so, what action Government have taken in the matter?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) No.

(b) Because they are part-time employees of the Department and are not governed by the rules applicable to regular Government employees.

(c) They draw a consolidated allowance which may range from Rs. 20 p.m. to Rs. 72 p.m. depending on the nature of their duties and the quantum of work.

(d) No.

(e) Does not arise.

Shrimati Vimla Devi: What will be the actual increase in their salaries after the implementation of the Rajan Committee report, and the number of employees likely to be benefited by the increase?

Shri Bhagavati: According to the Rajan Committee recommendations and Government orders thereon, the dearness allowance was merged with the basic allowances and a consolidated allowance has been paid to them since 1st July, 1959.

Shrimati Vimla Devi: What is that amount?

Shri Bhagavati: The amount of consolidated allowance admissible to the various categories of extra-departmental staff is as follows:

	Minimum	Maximum
	Rs.	Rs.
E.D. Postmasters	25	47
E.D. Sub-Postmasters	52	72
E.D. Stamp Vendor	32	47
E.D. Mail carrier, Delivery Agent, L.B. Peon	24	42
E.D. Chowkidar, Messenger, Boy messenger, Boy peon	20	42

Shrimati Vimla Devi: I asked for the number of persons benefited also.

Mr. Speaker: Can the hon. Minister give the number?

Shri Bhagavati: I cannot give the number.

Shri S. M. Banerjee: I want to know whether all the recommendations of the Rajan Committee have been implemented and whether it is a fact that the increase has taken place only in a few categories and not all.

Shri Bhagavati: This dearness allowance is merged for all.

Shri S. M. Banerjee: We remember in this House there was a lot of . . .

Mr. Speaker: He may put a question; perhaps, the Minister will follow.

Shri S. M. Banerjee: May I know whether all the recommendations of the Rajan Committee have been implemented—which were meant for the E.D. staff—and, if so, the number benefited? Is it also a fact that some of them have not been benefited at all?

The Minister of Transport and Communications (Shri Jagjivan Ram): The recommendations of the Rajan Committee, so far as they are concerned with the allowances to the various categories of E.D. staff have been implemented.

श्री भक्त वरुण : श्रीमन्, क्या माननीय मंत्री जी को इस बात का ध्यान है कि जब कुछ वर्षों पहले डाक-तार विभाग में स्थायी कर्मचारियों के वेतन में पांच रुपये प्रति-मास बढ़ोतरी की गई थी, तो अतिरिक्त विभागीय कर्मचारियों को दो रुपए मासिक दिया गया था? उसी आधार पर जब स्थायी कर्मचारियों के वेतन में दस रुपए मासिक की वृद्धि की गई है, तो अतिरिक्त विभागीय कर्मचारियों के वेतन में कम से कम चार पांच रुपए बढ़ाने में क्या एतराज है।

श्री जगजीवन राम : एतराज की बात नहीं है। सवाल तो यह है कि जो लोग एक्स्ट्रा डिपार्टमेंटल एम्प्लॉईज के तौर पर काम करते हैं, उन के दूसरे भी पेछे रहते हैं। वे थोड़ा सा समय इस काम में लगते हैं, इस लिए थोड़ा सा मद्भावना उन को दे दिया जाता है। वे लोग कोई न कोई दूसरी नौकरी या कारोबार भी करते हैं।

Shri Daji: Is the Government aware that over-riding the decision of the Government a secret letter No. 5-2/60, has been issued by the Director General of Posts and Telegraphs, New Delhi, asking all the P.M.Gs. not to increase more than Rs. 2, despite the decision of Government thereon? Was this authorised by Government? I have got a copy.

Shri Jagjivan Ram: That may be the knack of the hon. Member to lay his hands on some secret letters. I am not aware of that. Any postmaster General will not be competent not to pay the allowance that is permissible to the extra-departmental staff.

Shri Daji: May I lay this on the Table of the House?

Mr. Speaker: He may lay it.

Shri Prabhat Kar: The hon. Minister said that the E.D. staff are also having other jobs. May I know the exact number of hours they have to put for the P. & T. Department?

Shri Jagjivan Ram: Those who get the minimum allowances are expected to put in not more than 2 hours of work.

Neendakara Bridge in Kerala

*806. **Shri P. Kunhan:** Will the Minister of Transport and Communications be pleased to state: